

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

127. M.A. 866/2019

M.A. 316/2019

M.A. 1479/2018

IN C.P. 1088/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Jagdish Dulichand Agarwal Garg Aka
Jagdish Dulichand Agrawal & Anr
V/s.
Hira Kimaya Promoters & Builders Pvt
Ltd.

SECTION 59, 241 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Shon Gadgil for Petitioner.

Ld. Counsel for the Petitioner seeks adjournment. List on **21.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//